

SHRI VASANT SATHE : There is nothing to get excited *(Interruptions)*

MR. SPEAKER : It is very bad. I do not like this. You are all Hon. Members of this House. Try to behave properly. If there is a question, there are rules under which you can say these things. Out of the blue if you try to raise certain things...I do not like it.

SHRI VASANT SATHE : As far as we are concerned, I would once again like to say that we have no interest in any party whatsoever.

MR. SPEAKER : Mr. Minister, please call him to your office.

SHRI VASANT SATHE : You can come; anyone, any Hon. Member can come. I will put all the facts before you. Let us discuss them. I will try to satisfy you. You are most welcome. I tell you : you are most welcome. Come to my office. I will call the officers, if you want. I will place all the facts before you. Do not unnecessarily create the phobia of a probe and other things...
...*(Interruptions)*

DR. V. VENKATESH : He is having an allergy...*(Interruptions)*

MR. SPEAKER : Sit down. There is no question of an allergy here...*(Interruptions)* Everybody is an Hon. Member. Sit down. Otherwise I will have to name you. Everybody is an Hon. Member of this House.

SHRI S. JAIPAL REDDY : It is mania on his part, and phobia on their part.

MR. SPEAKER : Both are wrong. I think we must convert ourselves into a committee.

SHRI BHAGWAT JHA AZAD : Sir, we do not demand a committee of the House every day, like them.

MR. SPEAKER : Now Mr. Kolandaivelu.

SHRI S. JAIPAL REDDY : I think the House must be told about the meaning of the word phobia.

MR. SPEAKER : Phobia and mania, both are here...*(Interruptions)* It is all right now. *(Interruptions)*

SHRI P. KOLANDAIVELU : As far as Tamil Nadu is concerned, we are already facing a power constraint. Recently, our Hon. Prime Minister came to Neyveli, and he inaugurated the second power plant in Neyveli. There is already a proposal in the Government of India. Whether you are purchasing from West Germany or East Germany, we are not bothered. We want a third thermal plant at Neyveli. When are you going to start this work? We want to know this.

SHRI VASANT SATHE : One 210 MW unit was inaugurated recently.

SHRI P. KOLANDAIVELU : That is Mettur.

SHRI VASANT SATHE : Mettur has nothing to do with this. There are plans for expansion of the lignite thermal power stations in Neyveli. The total projections till 1990 would be about 5,000 MW in Neyveli alone. It has a tremendous potential.

*(Interruptions)***

MR. SPEAKER : No; not allowed. Not allowed.

*(Interruptions)***

MR. SPEAKER : Now Mr. Vallal Peruman.

*(Interruptions)***

MR. SPEAKER : Not allowed. I have already gone to the next question. Sit down. Take your seats. That is all. Don't do like this. I do not like this.

Loss of National Savings Certificates,
Indira Vikas Patras and Stamps
due to dacoities and terrorist
activities

*724 **DR. P. VALLAL PERUMAN :**
Will the Minister of COMMUNICATIONS
be pleased to state :

** Not recorded.

(a) the information regarding the total cash amount as also Value of National Savings Certificates, Indira Vikas Patras and Stamps lost due to dacoities and terrorist activities in Punjab and adjoining States; and

(b) whether Government have taken action to stop conversion of these N. S. Cs and Indira Vikas Patras into cash ?

THE MINISTER OF COMMUNICATIONS (SHRI ARJUN SINGH) : (a) There has been no loss of cash, National Savings Certificates, Indira Vikas Patras and Stamps due to dacoities and terrorist activities in any state except in Punjab during the last one year, where 22 such cases were reported. The details are given below :

(i) Cash		Rs. 69079.00
(ii) Unsold National Savings Certificates/ Indira Vikas Patras		
	<i>No.</i>	<i>Face value</i>
National Savings Certificates	315	Rs. 3,82,800.00
Indira Vikas Patras	214	Rs. 4,40,500.00
(iii) Stamps	—	Rs. 6,695.00

(b) Steps have been taken to circulate the information relating to the loss of National Savings Certificates and Indira Vikas Patras to all Post Offices to prevent their unauthorised encashment.

DR. P. VALLAL PERUMAN : The second parts of my question has not been answered properly. I wanted to know whether foolproof arrangements have been made to prevent unauthorised encashment of National Savings Certificates and Indira Vikas Patras that were lost. What are the steps taken to prevent encashment of such NSCs or Indira Vikas Patras ?

MR. SPEAKER : Order, order. Let us listen.

SHRI ARJUN SINGH : If I understood

the Hon. Member correctly, the Hon. Member wanted to know what steps have been taken to prevent the encashment of the Indira Vikas Patras. As I have said, we have already circulated the numbers and all details to all the Post Offices. It must be borne in mind that for five years no one can encash them, in any case; and there is a provision in the rules that if they are encashed through the Post Office other than the one which has issued them, then a reference will have to be made to the issuing post office and there, we will have it checked that they are not encashed.

MR. SPEAKER : That is all ?

Next question.

Subsidy on drugs

*725. **SHRI CHINTAMANI JENA :** Will the Minister of INDUSTRY be pleased to state :

(a) the details of subsidies released by Government for indigenous production of drugs during the last six months;

(b) whether preference has been accorded to public sector units for disbursement of subsidy for 6-APA recently; and

(c) if so, the basis on which these units have been given preference over small scale units in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAI-CHANDRA SINGH) : (a) A statement is given below.

(b) and (c). M/s IDPL and M/s. HAL being public sector units have the primary role in the production of drugs and since these units were facing serious financial difficulties, it was decided, after due consideration, to accord priority to them in the matter of grant of subsidy on 6-APA,